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SLP(C)No. 12059 OF 2003
ITEM No.31 + 46 + 47

Court No. 7

SECTION IIIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.12059/2003

(From the judgement and order dated 30/01/2003 in ITA 65/02
of The HIGH COURT OF KARNATAKA AT BANGALORE)

M/S. SONA & SONS

Petitioner (s)

VERSUS

COMMNR. OF INCOME TAX & ANR.
(With prayer for interim relief and office report)

Respondent (s)

With

SLP(C)No.16071-16072/2003
(With prayer for interim relief and office report)

With

SLP(C)Nos. 8782 and 8977 of 2004
(With prayer for interim relief)

Date : 30/04/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s)Mr. Sanjay Kunur, Adv.
Mr. N.N. Keshwani, Adv.
Mr. Ramlal Roy, Adv.

Mr. S.Udaya Kumar Sagar, Adv.
Ms. Bina Madhavan, Adv.
Mr. Bikas Kar Gupta, Adv.
Ms. Pooja Nanekar, Adv. for
M/s Lawyer's Knit & Co.

For Respondent (s)Mr. Altaf Ahmed, ASG
Mr. B.V. Balaram Das, Adv.

UPON hearing counsel the Court made the following

O R D E R

SLP (Civil) Nos. 16071-16072 of 2003

In view of the letter circulated by learned counsel for the petitioner, list after the summer vacation.

Rejoinder affidavit be filed in the meantime.

SLP (Civil) No. 8782 and 8977 of 2004

Issue notice.

Mr. B.V. Balaram Das, learned counsel accepts notice on behalf of the Respondents.

List after the summer vacation.

Counter affidavit be filed in the meantime.

List all these matters after summer vacation.

Anita

(Jasbir Singh)
Court Master